

well as the schemes which were with the Ministry before and which have now been transferred to the University Grants Commission.

SHRI H. C. MATHUR: On what basis are responsibilities shared between the Centre and the States in this matter?

DR. K. L. SHRIMALI: The Central Government have responsibility so far only for the Central universities. But the Commission has certain funds at its disposal and it is examining the schemes for other universities also.

SHRI H. C. MATHUR: My point is very different, *viz.*, about those universities which are run by the States. I am not talking only of the Centrally administered universities but the other universities also. What is the principle on which you share the responsibility between the State Government and the Central Government? Now the Rajasthan University wants to make a particular request. Have we enunciated certain principles that so much is the assistance that can be given from the University Grants Commission, etc.? What are the purpose and scope of the assistance which can be asked for and can be considered?

DR. K. L. SHRIMALI: The position at present is that the Central Government have responsibility only for the Central universities but this Commission is going to enquire into the financial needs of the other universities and also advise the Central Government on the allocation of funds or grants to be made to them.

SHRI B. C. GHOSE: Sir, you might answer this.

MR. CHAIRMAN: I don't want to answer this.

SHRI H. N. KUNZRU: Is the information published in the papers a few days ago that the Commission had come to the conclusion that a university lecturer should be appointed on

a scale of Rs. 250 to Rs. 500, incorrect?

DR. K. L. SHRIMALI: I am not officially aware of this decision.

SHRI H. N. KUNZRU: What is the sum placed by the Government at the disposal of this Commission during this year?

DR. K. L. SHRIMALI: The total amount provided in the budget during 1953-54 is Rs. 1,62,29,500.

SHRI H. C. MATHUR: Has the Commission got any schemes for this amount? What is the basis for placing this amount at the disposal of the Commission? Have they certain schemes under consideration which would cover this amount?

DR. K. L. SHRIMALI: There are various schemes. There are block grants for Central universities, development grants to the Central universities, grants to universities under the Five Year Plan and miscellaneous grants to various universities, and there are also schemes for scientific and technical education.

SHRI H. C. MATHUR: Is this amount likely to be utilized during this year? There are only two months left.

DR. K. L. SHRIMALI: The Commission is likely to hold a meeting by the end of February when all these schemes will be examined and further grants will be given.

EXPERT COMMITTEE ON NATIONAL MUSEUM

*56. **SHRI M. VALIULLA:** Will the Minister for Education be pleased to state:

(a) whether any Expert Committee has been appointed to report on the establishment of a National Museum in New Delhi, if so, when;

(b) how many meetings of this Committee have been held so far;

(c) whether the Committee has submitted any report; and

(d) if the answer to part (c) above be in the affirmative, what are its recommendations regarding the space requirements of different sections of the museum and the plan of the building.

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir, an Expert Committee was appointed in April 1953.

(b) Three.

(c) Not yet.

(d) Does not rise.

SHRI M. VALIULLA: May I know the amount that the Government has given for the establishment of a National Museum?

DR. K. L. SHRIMALI: That will be considered after the report has been submitted.

SHRI M. VALIULLA: Has any site been selected for this?

DR. K. L. SHRIMALI: The site selected for this is at the crossing between Kingsway and Queensway.

SETTLEMENT OF AGRICULTURISTS IN ANDAMAN ISLANDS

*57. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether agriculturists are being sent to the Andaman Islands for settlement there;

(b) whether there is any quota fixed for the settlement of displaced persons in those islands; and, if so, what is the quota;

(c) what is the capacity of these islands to absorb the migration;

(d) whether it is a fact that those who have gone to these islands want to return to India;

(e) whether it is a fact that a large number of agriculturists from the States want to go to these islands and settle there; and

(f) what help is being rendered by Government to the settlers from the States?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) No quota has been fixed, but preference is given to displaced persons. About 400 families (2,000 persons) are expected to be settled in the Middle Andaman before the coming monsoon. Out of these, 300 families will be taken from amongst the displaced agriculturists from East Bengal.

(c) The Andaman Islands are, for the most part, covered with thick tropical forests. It has been estimated that an area of 300 square miles of forests can be safely disafforested and made available for agricultural purposes and that a population of some 1,50,000 persons or 30,000 families can be settled in the Andamans provided the migration is spread over a period of thirty years.

(d) No.

(e) A fairly large number of applications have been received from persons interested in settling down in the Andamans, but all these are not from agriculturists.

(f) I place on the Table a statement showing the concessions which are allowed to the settlers under the 5-year scheme for development and colonisation of the Andamans.

STATEMENT

Concessions allowed to the settlers under the five-year scheme for development and colonisation of the Andamans.

Each agriculturist family, selected for settlement under the five-year